

Company: Sol Infotech Pvt. Ltd.

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(2023) 11 DEL CK 0134 Delhi High Court

Case No: ARB. A. (COMM.) No. 7 Of 2022, IA No. 19939 Of 2023

Asset Reconstruction Company India Ltd

APPELLANT

Vs

Ats Infrastructure Limited & Ors.

RESPONDENT

Date of Decision: Nov. 21, 2023

Acts Referred:

• Code of Civil Procedure, 1908 - Order 38 Rule 5, Order 38 Rule 10

• Arbitration and Conciliation Act, 1996 - Section 17

• Companies Act, 2013 - Section 77(3), 80

• Real Estate (Regulation and Development) Act, 2016 - Section 11(4), 11(4)(h), 11(4)(r)

Hon'ble Judges: Yogesh Khanna, J

Bench: Single Bench

Advocate: Jayant Mehta, Manmeet Singh, Yashvardhan Bandi, Anjali Dwivedi, Samarth Sansar, Darpan Wadhwa, Ajay Bhargava, Aseem Chaturvedi, Warmika Trehan, Radhika

Khanna, Kartik Nayar, Krish Kalra

Final Decision: Disposed Of

Judgement